

contravention of Import Trade Control Regulations and relevant provisions of the Customs Act, 1962.

Foreign Exchange Position

*107. **Dr. Ram Manohar Lohia:**

Shri Madhu Limaye:

Shri Bagri:

Shri Ramachandra Ulaka:

Shri Dhuleshwar Meena:

Will the Minister of Finance be pleased to state:

(a) whether there has been any improvement in the foreign exchange position after the presentation of budget this year; and

(b) the steps being taken to ameliorate the foreign exchange position or to prevent its further deterioration?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No, Sir.

(b) The steps taken to ameliorate the position have been mentioned in the Supplement to the Economic Survey presented to Parliament on the 25th July. Briefly stated, they are—

(1) Drawing of \$ 187.5 million from the International Monetary Fund on April 6, 1966;

(2) Devaluation;

(3) Measures to step up agricultural and industrial production, which should enable reduction in imports of agricultural commodities and help exports.

Disparity in Income of Rural and Urban Population

*108. **Shri Madhu Limaye:**

Dr. Ram Manohar Lohia:

Shri Bagri:

Shri Kishen Pattnayak:

Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Starred Question No. 1487 on the 5th May, 1966 and state:

(a) whether Government are in a position to state whether fifteen years of planned economy has brought about

a definitive reduction in the disparity in the incomes of the rural and urban population;

(b) whether Government have attempted a quantitative measurement of the decrease or increase in this disparity; and

(c) if so, the results of this assessment.

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) to (c). The Government have nothing to add to the reply given to Question No. 1487 on May 5, 1966.

Shortage of Power in Delhi

*109. **Shri D. C. Sharma:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the problem of power shortage in Delhi has been solved;

(b) if so, to what extent; and

(c) if not, how Government propose to solve the problem?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). Although the quantum of supply of power from Punjab was progressively reduced from November, 1966 to June, 1966 due to shortage of water in the Govind Sagar Reservoir, the difference was made up by the DESU by running their old diesel sets and by securing about 3 MW of power from the U.P. System. In view of these measures the necessity of a cut in the power supply to consumers was obviated. The position of power supply from the Punjab system has now improved after the commissioning of the first unit of the Bhakra Right Bank Power House and rise in the Bhakra reservoir level and DESU is drawing their requirement of power from that system, reducing generation from their old diesel sets. The balance of DESU's share of 40 MW of power from the Bhakra Right Bank Power House will also be available as and when the other three generating sets are commissioned. Setting up of

another thermal Station at Delhi is also under consideration for meeting further load growth in Delhi area. DESU have also commissioned a 15 MW set, recently. Three additional sets of 62.5 MW each are also under installation at the Indraprastha Thermal Power Station.

आदिवासी क्षेत्र

* 110. श्री विभूति मिश्र :

श्री क० ना० तिवारी :

क्या योजना तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने देश के विभिन्न-आदिवासी क्षेत्रों के लिये चौथी पंचवर्षीय योजना के दौरान क्रियान्वित के हेतु कुछ नयी योजनायें तैयार की हैं ;

(ख) यदि हाँ, तो उनका स्वरूप क्या है ; और

(ग) आदिवासियों ने इन योजनाओं का कितना तक स्वागत किया ?

समाज-कल्याण विभाग में उपसंचो (श्रीमती चन्द्रशेखर) : (क) जी, हाँ ।

(ख) भारत सरकार निम्नलिखित योजनाओं पर विचार कर रही है :—

1. क्षेत्र विकास उभाग जारी करना, जिस से विशिष्ट योजनाओं की कार्यान्विति के लिये एक जिले के आदिम जातीय विकास खण्डों तथा आदिवासी क्षेत्रों को मिलाकर एक या एक से अधिक विकास क्षेत्र बनाये जायेंगे ।
2. उप-आदिम जातीय विकास खण्डों का संगठन ।
3. आदिम जातीय विकास खण्डों के अन्तर्गत न आने वाले आदिवासियों

के लिये उपयुक्त सहायता की व्यवस्था करना ।

4. औद्योगिक तथा अन्य प्रायोजनाओं के कारण विस्थापित होने वाले आदिवासियों के पुनर्वास के चालू कार्यक्रमों की अनुपूर्ति करना ।

5. आदिवासी क्षेत्रों में सेवा के लिये उपसंवर्ग बनाना ।

(ग) ये योजनायें चालू किये जाने के बाद ही आदिवासियों की प्रतिक्रिया ज्ञात हो सकेगी ।

Seizure of Hundies in Calcutta

* 111. Shri Vishwa Nath Pandey:
Shri Surendranath Dwivedy:
Shri Hem Barua:
Shri Hari Vishnu Kamath:
Shri Nath Pai:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1021 on the 7th April, 1966 and state:

(a) whether the papers seized regarding the Income-tax and Customs duty evasion of Rs. 45 lakhs found out in searches in Calcutta have been scrutinised;

(b) whether the investigation has been completed and if so, the result thereof; and

(c) the action, if any, taken or proposed to be taken in the matter?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):
(a) Yes, Sir.

(b) Investigations on the Customs side have been completed. Certain instances of under-invoicing and trafficking in import licences have come to light.

On the Income tax side the investigations are still in progress.

(c) Proceedings under the Customs Act have been initiated.